

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

No.HCM.II/40/2017/Estt/

Dated, Shillong, 8th August, 2019

As resolved in the Full Court Meeting held on 7th August, 2019,
10th and 24th August, 2019 are hereby declared as working days in the High Court.

By order;

REGISTRAR GENERAL

Memo. No.HCM.II/40/2017/Estt/

Dated, Shillong, 8th August, 2019

Copy to:

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya for his Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, for his Lordship's kind information.
3. The P.S to the Advocate General, Meghalaya for information.
4. The District & Sessions Judges Shillong/Tura/Jowai/Nongpoh/Nongstoin/Ampati/Williamnagar.
5. The Member Secretary, Meghalaya State Legal Services Authority, for kind information.
6. The Director, Meghalaya State Judicial Academy, Shillong for information.
7. The President/Secretary, High Court Bar Association, for information.
8. The Registrar (Admn.), High Court of Meghalaya, for kind information.
9. The Joint Registrar-cum-OSD, High Court of Meghalaya for kind information.
10. The Joint Registrar (I/C. Computer Section), High Court of Meghalaya for kind information.
11. The Deputy Registrars, High Court of Meghalaya for information.
12. The Assistant Registrars, High Court of Meghalaya for information.
13. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
14. All concerned.
15. Notice Board.
16. Office file.


REGISTRAR GENERAL

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8/8/19